

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**

**LIBRARY**

O.A/350/397/2019

Date of Order: 20.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Ashoka Ghosh, wife of Late Swapan Kumar Ghosh, aged about 43 years, residing at Ali Haider Road (Math Para), Post Office – Titagarh, Kolkata 700019, West Bengal.

--Applicant

--vs--

i) Union of India, through the Secretary, Ministry of Labour, Government of India, New Delhi- 111101.

ii) Additional Central Provident Fund Commissioner (EZ) D.K. Block, Sector II, Salt Lake City, Kolkata 700091.

--Respondents.

For The Applicant(s): Mr. A. Chakraborty, counsel

Ms. P. Mondal, counsel

For The Respondent(s): Mr. K. Sarkar, counsel

ORDER(Oral)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

2. At hearing, ld. counsel for the applicant prays for liberty to withdraw the present O.A to file afresh O.A incorporating appropriate prayers.
3. Ld. counsel for the respondents would submit that the prayer of compassionate appointment is time barred since the ex-employee was removed from service from 2001 and the widow has preferred representation on 26.11.2018.
4. Accordingly, the O.A is disposed of as withdrawn.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)